

(a) whether Government propose to set up Rural Telecommunication Corporation for promoting economic development in villages;

(b) if so, the details thereof;

(c) funds allocated for this purpose; and

(d) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) :

(a) No, Sir.

(b) to (d). Do not arise.

Permission for Namaz in Katra Mosque, Murshidabad

3128. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Katra Mosque in Murshidabad in West Bengal is a protected monument;

(b) if so, the date and text of the Notification;

(c) whether it is a fact that performance of Namaz was permitted in this Mosque till 1983;

(d) whether Namaz for formerly prohibited and the Mosque has been locked since then;

(e) whether Government have received any memorandum demanding permission for the performance of Namaz in this Mosque; and

(f) if so, the response of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND

CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir. The mosque is protected under the name of Mosque of Murshid Kuli Khan.

(b) The text of the Notification dated 18th April, 1914 is as below:

"No. 1769 — The notification No. 4844, dated the 12th November, 1913, published in the Calcutta Gazette of the 19th November 1913, which declared the tank and mosque of Murshid Kuli Khan at Katra in the Lalbag sub-division of the District of Murshidabad to be protected monument, is confirmed under section 3(3) of the Ancient Monuments Preservation Act, 1904 (VII of 1904)."

(c) No permission was granted for the performance of Namaz ever since its protection.

(d) It is a mosque not in religious use and has no locking arrangement.

(e) and (f). Yes, Sir. Since the Mosque was not in religious use, the permission could not be granted.

[*Translation*]

Import of Oilseeds

3129. SHRI RAM DHAN: SHRI BALWANT SINGH RAMOOWALIA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Chairman of the Central Organisation in the Edible Oil Industry has requested Government to import oil-seeds instead of edible oils with a view to saving the edible oil industry and providing it with relief for its development;

(b) whether the import of oil-seeds would facilitate full utilisation of oilseed crushing capacity;